

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2524
ANSWERED ON:09.12.2005
INCOMPLETE CONSTRUCTION UNDER INDIRA AWAS YOJANA
Bhakta Shri Manoranjan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the construction of houses for the beneficiaries of victim of Tsunami devastation under Indira Awas Yojana in Andaman Nicobar Islands are incomplete;
- (b) if so, the number of such incomplete houses as on date, Island-wise;
- (c) whether the Government has any plan to complete the construction of such houses; and
- (d) if so, the time by which the construction of these houses is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) : As far as assistance on account of tsunami devastation is concerned, since the Ministry of Home Affairs is the nodal Ministry for disaster management, all assistance to be provided for resettlement in calamities like tsunami is being coordinated by them. However, in order to provide immediate relief to the victims of the tsunami devastation, an advance second instalment amounting to Rs. 186.21 lakh was released to Union Territory of Andaman & Nicobar Islands for construction of houses under the Indira Awaas Yojana (IAY) during 2004-2005.

As per the reports received from the Andaman & Nicobar Administration, against the target of 1050 houses, 337 houses have been constructed and 72 houses are under construction at various stages under the IAY during 2004-2005. Likewise, in 2005-06, against the target of 1238 houses, 53 houses have been completed and 42 houses are under construction at various stages under the IAY. The Ministry of Rural Development has been informing the A&N administration to expedite the process of construction of houses.